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Plantations Labour (Amendment) Bill 1973 are under consideration of Government.

Tourists traffic

409. SHRIMATI KANAK MUKHERJEE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the total number of tourists visited India d
- (b) City-wise; and
- (c) the amount of foreign exchange earned through tourism during that period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) The total number of international tourists who visited India during 1977, 1978 and 1979 were 640,422, 747,995 and 764,781 respectively.

According to the Foreign Tourist Survey conducted during 1976-77, the percentage of international tourists visiting certain centres in the country is indicated in the attached statement. (See below).

(b) The amount of foreign exchange earned through tourism during 1977, 1978 and 1979 is estimated at Rs. 283 crores, Rs. 330 crores and Rs. 338 crores respectively.

Statement

Percentage distribution of foreign tourists sisiting various cities/places of tourist interest as per the "Foreign Tourist Survey 1976-77" conducted by the Administrative Staff College of India, Hyderabad.

S. City No.		P	ercentage f tourists
ı, Delhi			62.10
2, Bombay			50.96
3. Agra.			31.20

S!. No	City				Per	centage of tourists
4.	Madras			•	•	23.34
5.	Varanasi					17.68
6.	Calcutta	٠				16.90
7.	Jaipur					12.97
8.	Amritsar		•			8.94
9,	Bangalore				•	8.84
10.	Srinagar	٠				8,65
11,	Goa.			•		7.15
12,	Khahjurah	10	•			6.02
13.	Tiruchirap	alli		•		5.78
14.	Madurai				٠	5.54
15.	Aurangab	ad				3. 96
16.	Rameshwa	vam			•	3.79
17.	Udaipur			•		3.45
18.	Hyderabae	1				3,10
ıg.	Pune ,					2.97
20.	Музогс					2.77
21.	Gochin i					2.71
22.	Trivandrur	n/Ko	vala	м.		2.6t
23.	Patna.					2,38
24.	Darjeeling					1.71
25.	Pondichen	y	•			1.49
26,	Ahmedaba	ď				1,26
27.	Lucknow					1,25
28.	Raxaul					1,24
29.	Jammu					1,24
30.	Ootacamur	ıd			•	1.18
31.	Puri					1.16
32.	Chandigari	1				1.15
33-	Goimbatore	;			•	1.01
34.	Mahabalip	шаж	١.	•		0.95
35-	Hardwar/R	ishik	csh		. •	0.85
3 6.	Dharmeala,			•		18.0
37.	Gaya .	•		•		0.80

to Questions

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Si, City No.	Percentage of tourists		
38. Bhubaneswar		•	0.77
39. Manali .		•	o.65
40. Ladakh .			0.62
41. Nagapattinam		•	0.50
42, Leia			ი.48
43. Tanjore .			0.44
44. Kulu .		•	0.36

Exploitation of child labour ..

410. SHRIMATI KANAK MUKH-ERJEE: SHRI CHADALAVADA VEN-KATARAO:

Will the Minister of LABOUR be pleased to state:

- (a) whether Government propo se to bring legislation to check ex ploitation of child labour and safe guard their rights; and
- (b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRi J. B. PATNAIK): (a) and (b) There are already several laws to check exploitation of child labour, e.g., the Children (Pledging of Labour) Act, 1933; Employment of Children Act, 1938; Factories Act, 1948; Minimum Wages Act, 1948; Mines Act, 1952; Plantations Labour Act, 1951; Motor Transport Workers Act, 1961; Beedi and Cigar Workers (Condition_g of Employment) Act, 1966; Apprentices Act_s 1961; Minimum Wages (Central) Rules, 1950; State Shops and Commercial Establishment Acts etc. The question whether the existing legislation was adequate to protect children from exploitation, was examined recently by a Committee. The report of the Committee was submitted to Government in December, 1979. the recommendations of the Committee are under consideration.

Public statement by Chief Minister of Tamil Nadn

411. SHRI KHURSHED ALAM KHAN : SHRI SUJAN SINGH: SHRI JAGJIT SINGH ANAND:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to a public statement made by the former Chief Minister of Tamil Nadu that a sum of Rs. 9 lakhs or so had been collected and presented to him by the film star Lata for meeting the election expenses of the two candidates whom the former Chief Minister and his party were supporting in the Lok Sabha bye-elections in June 1977 from Thanjavur and Nagapatti-nam;
- (b) if so, whether Government had taken necessary steps to recover income tax on these funds and/or to inquire into the source from which the money actually came;
- (c) whether it is also a fact that these announced funds were in ex cess of the permitted election ex penses; i.e. Rs. 35,000 for the Lok Sabha constituency; and
- (d) if so, whether any explana tion/information in this matter has been sought from the former Chief Minister of Tamil Nadu?

THE MINISTER OF STATE IN THE FINANCE MINISTRY OF (SHRI JAGANNATH PAHADIA): (a) It was reported in a Tamil Daily dated 4th June, 1979 that a sum of Rs. 7 lakhs was collected through a dance drama 'SAKUNTHALAM* conducted by the cine actress Lata. The report in the paper indicates that this sum of Rs. 7 lakhs was handed over to Shri M. G. Ramachandran, the then Chief Minister of Tamil Nad_u who presided over the function. There is no indication in the newspaper report that the collection was for election expenses.